

accounts in respect of sugar mills. The profitability or otherwise of a sugar factory depends upon a variety of factors which include cane availability, technical and managerial competence and certain other factors which are not directly regulated by the sugar policy. However, the Government have been initiating steps to improve the viability of the sugar industry. In view of this, there is no proposal to institute an enquiry into the matter.

[English]

Circular Train In Ahmedabad

4810. SHRI RANJIT SINGH GAEKWAD: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Union Government have received any proposal for starting of a circular train service around Ahmedabad in Gujarat;

(b) if so, the details thereof; and

(c) the steps taken or proposed by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) No, Sir.

(b) and (c). At the instance of Ahmedabad Municipal Corporation/Ahmedabad Urban Development Authority, the Metropolitan Transport Projects (Railways, Bombay) got a techno-economic feasibility study carried out by Rail India Technical and Economic Services (RITES) for the introduction of a mass rapid transit system for Greater Ahmedabad area. The report was submitted to the State Government in December, 1988. It is for the Government of Gujarat to process this report further.

Central Assistance for Sericulture Industry

4811. SHRI SRIKANTHA DATTA NARASIMHRAJA WADIYAR: Will the Minister of TEXTILES be pleased to state:

(a) the State-wise amount allocated for the development of the sericulture industry in the country during the last three years;

(b) whether the sericulture industry is in the need of more assistance;

(c) if so, whether Government have earmarked any additional Central assistance for the sericulture industry for 1988-89 and 1989-90, if so, the details thereof;

(d) the details of the allocation made for 1988-89 and 1989-90 for the development of sericulture in Karnataka; and

(e) the further steps taken for the development of sericulture in Karnataka?

THE MINISTER OF TEXTILES AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAM NIWAS MIRDHA):

(a) Statement I is given below.

(b) Yes, Sir.

(c) As compared to the year 1987-88, additional central assistance has been earmarked for Sericulture industry by way of the following higher allocations made for Central Silk Board for the year 1988-89 and 1989-90:

<i>Year</i>	<i>Allocation made (Rs. in crores)</i>
1987-88	25.50
1988-89	26.29
1989-90	39.04

(d) The following allocations have been made for sericulture development programme in Karnataka under Central Sector during the year 1988-89 & 1989-90.

1988-89	Rs. 3.362 crores.
1989-90	Rs. 5.487 crores.

(e) Statement II is given below.

STATEMENT-I*State-wise allocation approved by Planning Commission during the last 3 years.*

<i>Sl. No.</i>	<i>State</i>	<i>1986-87</i>	<i>1987-88</i>	<i>1988-89</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>
1.	Andhra Pradesh	350.00	375.00	400.00
2.	Assam	250.00	270.00	305.00
3.	Bihar	160.00	200.00	225.00
4.	Himachal Pradesh	13.90	14.89	14.45
5.	Meghalaya	35.00	36.00	47.00
6.	J & K	158.00	165.00	182.00
7.	Madhya Pradesh	350.00	424.60	550.00
8.	Tamil Nadu	240.81	240.54	395.62
9.	Maharashtra	50.00	30.00	50.00
10.	Manipur	85.00	85.00	100.00
11.	Karnataka	1554.00	496.00	1846.08
12.	Nagaland	25.00	25.00	40.00
13.	Arunachal Pradesh	14.00	20.00	25.00
14.	Orissa	70.00	76.30	107.00
15.	Punjab	17.01	31.75	13.85
16.	Tripura	30.00	26.90	27.00
17.	Uttar Pradesh	125.00	120.00	138.00
18.	West Bengal	315.00	332.00	313.00
19.	Gujarat	24.00	40.91	26.00
20.	Rajasthan	30.56	38.00	40.00
21.	Mizoram	80.00	100.00	105.00

1	2	3	4	5
22.	N.E.C.	15.80	77.00	30.00
23.	Kerala	—	—	20.00

STATEMENT-II

In order to supplement the efforts of the State Govt., the Central Silk Board has set up the following R & D extension and training units for the development of sericulture in the State:—

- (i) 1 Central Sericulture Research & Training Institute.
- (ii) 1 Central Silk Technological Research Institute.
- (iii) 1 International Centre for Training & Research in Tropical Sericulture.
- (iv) 1 Silk Testing Laboratory.
- (v) 2 Regional Sericulture Research Stations.
- (vi) 1 Demonstration cum Training Centre.
- (vii) 10 Research Extension Centres.
- (viii) 4 Basic Seed Cocoon Farms.
- (ix) 5 Silkworm Seed Production Centres.

Besides, CSB has also extended benefits of the following schemes to Karnataka:—

- (i) Grant-in-aid for Uzifly control programme.
- (ii) Payment of incentive bonus to Bivoltine Silkworm rearers and reelers.

(iii) Subsidised supply of mulberry cuttings under new area expansion programme.

(iv) Scheme for providing relief to sericulturists affected by drought.

(v) Supply of disinfectants/chemicals to sericulturists free of cost.

Employees' Provident Fund Office at Rajahmundry, Andhra Pradesh

4812. SHRI SRIHARI RAO: Will the Minister of LABOUR be pleased to state:

(a) whether there is any proposal to open an Employees' Provident Fund Office at Rajahmundry in Andhra Pradesh; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHAKISHAN MALVIYA): (a) and (b). Requests have been received from various quarters for opening of a Sub-Regional Office of the Employees' Provident Fund at Rajahmundry in Andhra Pradesh and the same will be considered in the light of the revised guidelines for opening of sub-Regional Offices, which were approved by the Central Board of Trustees, EPF at its meeting held on the 4th April, 1989.

[Translation]

Unauthorised Constructions in Delhi

4813. SHRI KALI PRASAD PANDEY: Will the Minister of URBAN DEVELOPMENT be pleased to state: